

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 463**  
TO BE ANSWERED ON- 06/12/2023

**EKLAVYA MODEL RESIDENTIAL SCHOOLS**

463 SHRI R. DHARMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the features of the Eklavya Model Residential Schools set up across the country;
- (b) the details of the funds sanctioned, allocated and utilized for their set up so far in Tamil Nadu;
- (c) the details of the target set and achievements made so far;
- (d) whether an increase in the number of Tribal children have been witnessed getting enrolled in these Schools;
- (e) if so, the details thereof;
- (f) whether Government is planning to open some more EMR Schools in Tamil Nadu;
- (g) if so, the details thereof; and
- (h) whether Government is also mulling to recruit teachers and supporting staff in these schools, if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

- (a) : Ministry of Tribal Affairs is setting up Eklavya Model Residential Schools (EMRSs) across the country under the Central Sector Scheme of EMRS. The salient features of EMRS are as under:
- i. Free quality education to tribal students ensuring their holistic and all-around development.
  - ii. Fully residential school for classes from 6th to 12th Standards with a strength of 480 students. Class 06th-10th: 2 sections with 30 students per section = 300 students and Class 11th-12th: 3 streams with 30 students per stream =180 students.
  - iii. State-of-the-art infrastructure facilities (School, Labs, Hostel, Sports Facility, Staff Residences etc.)
  - iv. Study materials and uniforms (including customized climatic clothing for hilly areas).
  - v. Facilities for preparatory classes for competitive entrance examinations, remedial

classes for weak students.

- vi. Special Nutritional requirements and provisions for menstrual hygiene (sanitary pads, incinerator, etc.) of girl students.
- vii. Scouts, Guides, NCC, School bands, and related activities.
- viii. Extra-curricular activities like dance, music, painting, trekking, excursions/exposure visits, study tours.
- ix. EMRS Cultural Fest and EMRS Sports Meet- National Level Annual Programmes.
- x. Centre of Excellence for Sports with state-of-the-art facilities for one identified individual sport and one group sport in each State/UT is in the pipeline.

**(b):** As reported by National Education Society for Tribal Students (NESTS), the autonomous body under the Ministry to manage and implement the scheme of EMRS, funds sanctioned, allocated and utilized so far for setting up and running of EMRSs in Tamil Nadu are as under:

**(Rs. in lakhs)**

S.N.	State	2020-21		2021-22		2022-23		2023-24 (upto 21.11.2023)	
		Recurring (For Running of Schools)	CCA (For Construction of Schools)	Recurring (For Running of Schools)	CCA (For Construction of Schools)	Recurring (For Running of Schools)	CCA (For Construction of Schools)	Recurring (For Running of Schools)	CCA (For Construction of Schools)
1	Tamil Nadu	1,008.29	216.85	1,190.62	-	104.78	994.00	800.00	67.15

*N.B. Amount reflected under the head CCA (for construction of schools) has been given to various construction agencies like CPWD/PSUs/State Societies for construction of school building in the respective States.*

**(c) to (g):** Ministry of Tribal Affairs is administering the scheme of Eklavya Model Residential School (EMRS) which was started as a Central Sector Scheme in the year 2018-19 to provide quality education to the tribal children in their own environment. Government has decided to establish one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). Accordingly, Ministry has set the target to set up 740 EMRSs, out of which 694 schools have already been sanctioned till date. There has been noticeable increase in the number of tribal children getting enrolled in EMRSs as mentioned below:

<b>Academic year</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24 (provisional)</b>
<b>Enrollment</b>	1.05 lakhs	1.13 lakhs	1.19 lakhs

Earlier, EMRS was a component under Article 275(1) of the Constitution of India. In the State of Tamil Nadu, 7 EMRSs were sanctioned under Article 275(1) and one more EMRS has been sanctioned under the new scheme as per the twin criteria of establishment of EMRS. All these 8 EMRSs are reported to be functional as on date.

**(h) :** Yes Sir. NESTS has published notification for the first phase of recruitment of teaching and non-teaching staff in EMRSs across the country through ESSE-2023 as detailed below:

- Total of 303 vacancies for the post of Principal
- Total of 2266 vacancies for the posts of PGT
- Total of 1493 vacancies for the non-teaching staff [ JSA (759), Accountant (361) and Lab Attendant (373)]
- Total of 5660 vacancies for the posts of TGT
- Total of 669 vacancies for the post of Hostel warden [ Male Warden (335) and Female Warden (334)]

The written test for the above posts has been scheduled on 16th, 17th, 23rd and 24th of December 2023. The tentative schedule for the completion of the recruitment cycle for the first phase of recruitment is March 2024.

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